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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 1012/2023, CRL.M.A. 3858/2023, CRL.M.A. 9981/2023 &

CRL.M.A. 9982/2023

SHRAVAN GUPTA

.....Petitioner

Through:

Mr. Sidharth Luthra and Mr. Vikas Pahwa, Senior Advocates with Mr. Tanvir Ahmed Mir, Mr. Yudhister Singh, Mr. Prabhav Ralli, Mr. Saud Khan, Mr. Yash Dutt and Mr.

Sangram Singh, Advocates.

versus

DIRECTORATE OF ENFORCEMENT

....Respondent

Through:

Mr. S.V. Raju, ASG with Mr. Zoheb Hossain, Special Counsel with Mr. Vivek Gurnani, Mr.Kartik Sabharwal and Mr. Vivek Gaurav, Advocates for

E.D.

CORAM:

HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA
ORDER

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 $\frac{3 \text{ KD E K}}{22.07.2024}$

The Hon'ble Judge is on leave today.

Re-notify on 11.09.2024 at 03:30 PM.

Interim orders to continue.

BY ORDER

(COURT MASTER)

JULY 22, 2024/*R*